

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

No. 97 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Rajendra Prasad Pandey, District & Sessions Judge, Hardwar is transferred and posted as District & Sessions Judge, Almora vice Sri Pramod Kumar Agarwal.

No. 98 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Jai Deo Singh, Chairman, State Transport Appellate Tribunal, Uttarakhand, Dehradun is transferred and posted as District & Sessions Judge, Bageshwar after his withdrawal to regular side vice Sri Ashok Kumar Kacker.

No. 99 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Pramod Kumar Agarwal, District & Sessions Judge, Almora is transferred and posted as District & Sessions Judge, Hardwar vice Sri Rajendra Prasad Pandey.

No. 100 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Roop Deo Pandey, District & Sessions Judge, Udham Singh Nagar is transferred and posted as District & Sessions Judge, Uttarkashi vice Sri Krishan Datt Bhatt.

No. 101 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Raj Krishna, Chairman Trade Tax Tribunal, Uttarakhand, Dehradun is transferred and posted as District & Sessions Judge, Pauri Garhwal after his withdrawal to regular side vice Sri Servesh Kumar Gupta.

No. 102 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Krishan Datt Bhatt, District & Sessions Judge, Uttarkashi is transferred and posted as District & Sessions Judge, Udham Singh Nagar vice Sri Roop Deo Pandey.

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No. 103 /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Ramesh Chandra Kukreti, District & Sessions Judge, Chamoli is transferred and posted as District & Sessions Judge, Rudraprayag vice Sri Narayan Singh Dhanik.

No. 104. /UHC/Admin.A/2008

Dated: May 15, 2008.

Sri Dinesh Prasad Gairola, Secretary, Lokayukta, Uttarakhand, Dehradun is transferred and posted as District & Sessions Judge, Chamoli after his withdrawal to regular side vice Sri Ramesh Chandra Kukreti.

By Order of the Court,

Sd/-

(V.K. Maheshwari)

Registrar General.